

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TP(HC)/46, 47/CAA/2017  
**NAME OF THE TRANSFEROR** : RAJAM HOTELS PVT LTD  
**NAME OF THE TRANSFERRE** : RAJAM RESORTS PVT LTD  
**UNDER SECTION** : 230  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1.	A-M-ILANGO	COUNSEL FOR PETITIONER	2
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**ORDER**

Shri A M Ilango, counsel for the petitioner present and submitted that the report of RD is awaited. Time enlarged at his request for hearing. Put up on 25.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**